GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:4497 ANSWERED ON:19.12.2001 IPCL LAND SCAM ARUN KUMAR;BHARTRUHARI MAHTAB

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether Central Bureau of Investigation has not yet completed their enquiry in connection with the Indian Petrochemicals Corporation Limited, land scam;
- (b) if so, the reasons for the slow progress in this regard; and
- (c) the steps being taken to apprehend the guilty persons?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINIS PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND M OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE. (SMT.VASUNDHARA RAJE)

(a)to(c):The preliminary enquiry No.2(A)/2001-GNR started by Central Bureau of Investigation Gandhinagar Branch on 2.2.2001 has been completed. On the basis of evidence gained in this enquiry, a regular case has been registered. One of the suspects has already been arrested.